

(b) if so, details of main changes under consideration; and

(c) when the amending Bill is likely to be introduced?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) It is the objective of the Government to replace the Haj Committee Act, 1959, by new Legislation with a view to making it more broad based, giving on it adequate representation to States having sizeable Muslim population, separating, in the interest of greater efficiency, the executive and advisory functions of the Haj Committee, vesting in the Committee necessary legal powers to acquire, hold and dispose of property, movable or immovable and to create a charitable trust or endowment, and in general endeavour to streamline the framework of administrative arrangements for Haj and Ziarat and thereby provide greater facilities to our pilgrims.

(c) Necessary consultations on the subject are in progress and a new Bill is in the process of being drafted. It will be submitted for the consideration of the House in the near future.

New Pakistani formula for Indo-Pak Co-operation

4677. **SHRI R. L. BHATIA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the news item appearing in the 'STRAIT Times' of Malaysia dated the 3rd June 1980 that Pakistan President Zia-ul-Haq, has suggested a new formula for co-operation between his country and India in the context of the presence of Soviet troops in Afghanistan;

(b) if so, the broad outlines thereof; and

(c) Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) According to the 'STRAIT Times' report, General Zia offered to base Indian troops on the Pakistan-Afghanistan border or have a team of non-aligned military forces to guarantee that the Afghan refugees staying into Pakistan did not attack Soviet troops across the border.

(c) It is not desirable for Government to react to newspaper reports.

Lathi charge on Railwaymen and their families at Ambala

4678. **SHRI JYOTIRMOY BOSU:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that a number of railwaymen and their families were injured in Ambala on the night of June 16, 1980 when the police made lathi charge upon them; and

(b) if so, the facts thereof and action taken in relation thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Information is being obtained from the State Government and will be placed on the Table of the House.

Opening of divisional office at Salem

4679. **SHRI K. ARJUNAN:** Will the Minister of RAILWAYS be pleased to state:

(a) the norms and criteria for opening a Divisional office in Railways; and

(b) whether Government propose to consider opening a Divisional Office at Salem Junction in Tamil Nadu?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The existing and anticipated workloads, need for getting optimal efficiency in operational flow on the basis of pattern of traffic, consistent with requirements of rail-users, liaison with the State officials and other concerned authorities are factors taken into account for locating divisional headquarters of the Railways.

(b) No.

दैनिक यात्रियों को दिल्ली और मथुरा के बीच एक्सप्रेस गाड़ियों में यात्रा करने की अनुमति देना

4680. श्री मोतीभाई आर० चौधरी : क्या रेल मंत्री यह बताने का कृपा करेंगे कि :

(क) क्या कार्यालयों में काम करने के लिये मथुरा से दिल्ली आने वाले सीजन टिकट धारियों को बड़ी कठिनाई का सामना करना पड़ रहा है क्योंकि उनको जी० टी० एक्सप्रेस, डीलक्स अथवा पश्चिम एक्सप्रेस और कुतुब एक्सप्रेस में, जिनका समय उनके लिये अधिक उपयुक्त रहता है, यात्रा करने की अनुमति नहीं दी जाती ;

(ख) यदि हां, तो क्या उनको इन गाड़ियों से यात्रा करने की सुविधा दी जायेगी ; और

(ग) यदि नहीं, तो क्या उनकी सुविधा के लिए शटल गाड़ी चलाई जायेगी ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) :

(क) और (ख) जी हां, इन एक्सप्रेस गाड़ियों द्वारा भी दैनिक यात्रियों को मथुरा से दिल्ली तक यात्रा करने की अनुमति दिये जाने के लिए कुछ अभ्यावेदन प्राप्त हुए हैं। तथापि उन्हें मथुरा और निजामुद्दीन के बीच 149 डाउन कुतुब एक्सप्रेस द्वारा यात्रा करने की अनुमति दी जा चुकी है। जी० टी० एक्सप्रेस और डीलक्स/पश्चिम एक्सप्रेस मूल रूप से लम्बी दूरी के यात्रियों को सम्हालने के लिए निर्दिष्ट की गई है और वे पूरी तरह से भरी हुई चल रही है। अतएव, लम्बी दूरी के यात्रियों को असुविधा से बचाने की दृष्टि से सीजन टिकट-धारियों को इन गाड़ियों द्वारा यात्रा करने की अनुमति नहीं दी गई है।

(ग) टर्मिनल कठिनाइयों और कोचिंग स्टाफ एवं रेल इंजनों की तंगी के कारण इन दो स्टेशनों के बीच शटल गाड़ियां चलाना प्रचालनिक दृष्टि से व्यवहारिक नहीं है।

Appointments in Safdarjang Hospital, New Delhi

4681. SHRI RAM VILAS PASWAN: Will the Minister of HEALTH be pleased to state:

(a) the total number of posts filled up and date of appointments in different categories in Safdarjang hospital, New Delhi during the last three years;

(b) the number of posts reserved for Scheduled Castes and Scheduled Tribes;

(c) the number of posts given to general candidates on *ad hoc* lien basis which otherwise would have gone to members of Scheduled Castes and Scheduled Tribes as per roster point from beginning up till now; and

(d) the number of dereserved posts if any?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) to (d). The information is being compiled and will be placed on the table of the Sabha.

Construction of building for CGHS dispensary in 'D' block, Janakpuri, New Delhi

4682. SHRI GHULAM RASOOL KOCHACK: Will the Minister of HEALTH be pleased to refer to the reply given to Unstarred Question No. 4240 on the 22nd March, 1979 re. construction of CGHS Dispensary in 'D' Block, Janakpuri and state:

(a) whether the construction of a building for C.G.H.S. Dispensary in 'D' Block, Janakpuri, New Delhi has started;

(b) if not, the reasons for the delays; and

(c) when the construction work is likely to start and the date by which it will be completed?